

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.107  
(MP) CP(IB) 68 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indian Potash Ltd  
V/s  
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

**Order delivered on 17/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Ms. Pooja Singh on behalf of  
Ld. Adv. Mr. Manish Kaushik  
For the Respondent : Ld. Adv. Mr. Vijay Assudani

**ORDER**

Pleadings are complete.

The matter stands adjourned to 27.04.2023.

Sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

A. Bhadauria

Sd/-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**